## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 71/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

Touchwood Weavers Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 99 and 96 of the Companies Act,

2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

None present for Petitioner.

Registry is directed to issue notice to Petitioner and ROC.

List the matter on 03.08.2017 for hearing.

MEMBER JUDICIAL

Dated this the 18th day of July, 2017.